

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-175 of 2013 in
DFR-934 of 2013**

Dated : 31st May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Andhra Pradesh Ferro Alloys Producers
Association**

... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

ORDER

**IA-175 of 2013
(Appl. for waiver of court fee)**

Heard the learned counsel for the Applicant/Appellant.

The Application is allowed.

The Registry is directed to number the Appeal and post the matter
for Admission on **18.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt